

ANNUAL REPORT, FINAL ACCOUNTS
AND BALANCE-SHEET OF CERTAIN STATE
ENTERPRISES

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): I beg to lay on the Table a copy of each of the following papers:

(1) Second Annual Report of the Sindri Fertilizers and Chemicals Limited for the year ended the 31st March, 1954. [Placed in Library. See No. S-394/54.]

(2) Final Accounts of the Hindustan Machine Tools Limited, Bangalore for the period ended the 31st March, 1954. [Placed in Library. See No. S-395/54.]

(3) Accounts of the Hindustan Shipyard Limited for the period ended the 31st March, 1954. [Placed in Library. See No. S-396/54.]

(4) Final Accounts of the Nahan Foundry Limited, Nahan (Himachal Pradesh) for the period ended the 31st March, 1954. [Placed in Library. See No. S-397/54.]

(5) Balance Sheet of the Hindustan Cables Limited, Rupnarainpur (West Bengal) for the period ended the 31st March, 1954. [Placed in Library. See No. S-398/54.]

AUDITED BALANCE SHEET AND
PROFIT AND LOSS ACCOUNT OF RE-
HABILITATION FINANCE ADMINIS-
TRATION.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy of the Audited Balance Sheet and Profit and Loss Account of the Rehabilitation Finance Administration for the year ended the 31st December, 1951, together with the Auditor's letter No. 654 dated the 10th May, 1954 referred to therein, under sub-section (2) of section 18 of the Rehabilitation Finance Administration Act, 1948. [Placed in Library. See No. S-399/54.]

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

PRESENTATION OF THIRTEENTH REPORT

Shri M. A. Ayyangar (Tirupati): I beg to present the Thirteenth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

PRESENTATION OF TENTH REPORT.

Shri B. Das (Jajpur-Keonjhar): I beg to present the Tenth Report of the Public Accounts Committee on the Appropriation Accounts (Railways) and (Posts and Telegraphs), 1950-51.

COMMITTEE ON PETITIONS

PRESENTATION OF FOURTH REPORT

Shri Raghuramalah (Tenali): I beg to present the Fourth Report of the Committee on Petitions.

RELEASE OF MEMBER
FROM JAIL

Mr. Speaker: I have to inform the House that I have received the following letter dated the 25th September, 1954, from the Secretary to the Government of Andhra:

"I have the honour to inform you that Shri Nalla Reddi Naidu, Member, Lok Sabha, who was convicted on 15th September, 1954 by the Sub Magistrate, Nandikotkur under sections 143 and 447 I.P.C. and sentenced to R.I. for 6 months and 3 months to run concurrently was released from the Central Jail, Rajahmundry on the 20th September, 1954 under the orders of the Government remitting the unexpired portion of the sentence. It may be mentioned that Shri Nalla Reddi Naidu offered Satyagraha on behalf of Inam tenants of Karivena."